

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ALLAHABAD THIS THE 9TH DAY OF OCTOBER, 2018

PRESENT:

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

ORIGINAL APPLICATION NO. 330/01520 OF 2013

Dr. S.K. Singh, Aged about 53 years, Son of Late Sri Virendra Singh presently posted as subject matter Specialist Agricultural Extension RBS, College, KVK, Awagarh Etah (U.P.) And Another

.....Applicants

By Adv. : Sri Hemendra Kumar (Not Present)

Versus

Union of India through Secretary, Ministry of Agriculture, Govt. of India, New Delhi-110001 and others

.....Respondents

By Adv:- Shri N.P. Singh (Present)

ORDER

DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for the applicant. Sri N.P. Singh, Advocate for respondents is present.

2. Record reveals that applicant and his counsel was not present even on earlier occasion to argue the matter.

3. Concerning all the facts and circumstances it appears that the applicant has lost interest to pursue the original application.

4. Accordingly, original application is dismissed in default for non-prosecution. No Costs.

(MOHD. JAMSHED)
Member-A

(JUSTICE BHARAT BHUSHAN)
Member-J

/Neelam/